

due to financial crisis and exorbitant rise in prices of raw material; and

(b) if so, the steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/
विदेश व्यापार उपमंत्री (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) Investigation Committee under Section 15 of the Industries (Development and Regulation) Act, have already been appointed in respect of four mills, while one mill has restarted working. As regards other mills, each case is being considered on merits in consultation with the State Governments concerned, etc.

BARASAT MASS MURDER CASE IN WEST BENGAL

189. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS, गृह मंत्री be pleased to state the progress made by Government so far in the investigation of the incident of mass murder of eight young-men in Barasat in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/
गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : According to the information received from the Government of West Bengal, the investigation of the criminal cases arising out of these murders is still in progress.

DEVELOPMENT SCHEMES IN TELENANOANA AREA

190. SHRI N. K. KRISHNAN : Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state:

(a) whether there is a proposal under Government's consideration to take up special development schemes in the Telengana area and to set up an autonomous body for implementing the schemes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) and (b) Special development schemes which will cost Rs. 45 crores by the end of the Fourth Five Year Plan have already been taken up for the accelerated development of Telengana. These schemes are formulated on the recommendations of the Regional Committee and a close watch is kept on their implementation by the Telengana Development Committee and Plan Implementation Committee, and also through periodical review meetings held by the Prime Minister. There is no proposal to set up an autonomous body for this purpose.

MAGISTERIAL ENQUIRY INTO POLICE FIRINGS IN WEST BENGAL

191. SHRI A. P. CHATTERJEE : Will the Minister of HOME AFFAIRS, गृह मंत्री be pleased to state:

(a) whether magisterial enquiry is held into every police firing in West Bengal leading to deaths;

(b) if not, the reasons therefor;

(c) if so, what is the number of such enquiries held so far;

(d) in how many reports the firing has been justified;

(e) how many firings still remain to be enquired into;

(f) whether such an enquiry is held by an executive magistrate or by a judicial magistrate ;

(g) which Magistrate or Magistrates usually enquire into police firings in Calcutta within the meaning of Calcutta Suburban Police Act; and

(h) whether those Enquiry Reports are made available to the public?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME
AFFAIRS, गृह

मंत्रालय में राज्य मंत्री (SHR IK. C. PANT):
(a), (b) and (f). Executive inquiries are
being held info every case of police firing
in West Bengal in accordance with West
Bengal Police Regulations.

(c), (d), (e), (g) and (h) Upto date
information is being obtained from the
State Government and will be laid on the
Table of the House.

ANTIQUÉ THIEVES GANG OPERATING IN INDIA

192. SHRI N. K. KRISHNAN : Will
the Minister of HOME
AFFAIRS, गृह मंत्री be pleased to state:

(a) whether it is a fact that an inter-
national gang of antique thieves are
operating in India;

(b) whether it is also a fact that the
man arrested at Delhi station on June 25,
1971 with rare idols, was a person
connected with that gang; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME
AFFAIRS, गृह

मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) :

(a)
State Governments of Andhra Pradesh,
Assam, Gujarat, Haryana and Nagaland
and all the Union Territory
Administration (except Dadra & Nagar
Haveli and Pondi-cherry) have reported
that no such gang of antique thieves is
operating in their States/ Union Territory
Administrations. However, the
Government of Himachal Pradesh have
intimated that one such case has come to
the notice of the police in their State.

The required information is being
obtained from the Governments of Bihar,
Jammu & Kashmir, Kerala, Madhya
Pradesh, Maharashtra, Mysore, Orissa,
Punjab, Rajasthan, Tamil Nadu, Uttar
Pradesh and West Bengal and the Union
Territory Administrations of Dadra &
Nagar Haveli and

Pondicherry and will be laid on the Table of
the Sabha on receipt.

(b) and (c) The Delhi Administration have
intimated that one Uma Prasad was arrested
on 25-6-71 at the Delhi Railway Station and
three statues were recovered from his
possession. The investigation conducted so
far, does not indicate that he is a member of
any international gang of thieves of
antiques.

देश में अपराध की घटनाओं में वृद्धि

193. श्री सुरज प्रसाद :

श्री जगदम्बी प्रसाद यादव :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में पिछले तीन वर्ष
में आत्महत्या, डकैती, खून आदि संगीन अपराधों की
संख्या में अप्रत्याशित वृद्धि हुई है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है और उसके
कारण क्या हैं और क्या ऐसी घटनाओं की वृद्धि को
रोकने के लिये केन्द्रीय सरकार ने राज्य सरकारों को कोई
अनुदेश दिये हैं; और

(ग) इन अपराधों को रोकने के लिये केन्द्रीय
सरकार क्या कार्यवाही करने का विचार रखती है ?

INCREASE IN THE INCIDENCE OF CRIMES IN THE COUNTRY

193. SHRI SURAJ PRASAD:

SHRI J. P. YADAV :

Will the Minister of HOME AFFAIRS/
गृह मंत्री be pleased to state:

(a) whether it is a fact that there has been
an unprecedented increase in the number of
cases of suicides, dacoities, murders and
serious crimes during the last three years in
the country;

(b) if so, the details thereof and the causes
thereof and whether any instructions have
been given by Central Government to the
State Governments to check this increase in
the incidence of such cases; and

[] English translation.